NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY:

Pramod Kumar Jaiswal

VS.

M/s. Inpac Hotles & Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

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ORDER

Learned Counsel for the Petitioner stated that on 24th of August 2016, the Hon'ble High Court at Delhi adjourned the matter for today. Accordingly the hearing is deferred to 30th September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHARATRA)

MEMBER (T)

(A.K. Arora) 14.9.2016